

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1106
ANSWERED ON 28.07.2026

SOLAR ENERGY CURTAILMENT

1106. SHRI PRAMOD TIWARI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the country is witnessing large-scale curtailment of solar power as the grid struggles to absorb excess supply during the daytime;
- (b) if so, the details thereof including the average gigawatt-hours curtailed during April, May and June 2026 and the reasons therefor;
- (c) whether curtailment of renewable energy has emerged as a challenge for clean energy transition; and
- (d) If so, the steps proposed to be taken to accelerate transmission infrastructure to minimise renewable energy curtailment with a view to increase grid's ability to absorb the renewable energy?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) As per information received from Grid Controller of India Limited, solar power curtailment and restriction are being carried out to maintain grid security and due to mismatch between commissioning of transmission lines and RE projects. The details of Solar power curtailment (in GWh) during April, May and June 2026 are as under:

Month / Year	Solar Curtailment (GWh)
April 2026	2417
May 2026	3235
June 2026	2481
Total	8133

(c) & (d) Renewable Energy Curtailment is implemented for reliable and secure operation of the grid. The following major initiatives are being taken by GoI to strengthen grid infrastructure to prevent curtailment of renewable power:

- i. Implementation of Central Electricity Regulatory Commission (CERC) General Network Access Regulations w.e.f. 1st Oct 2023.
- ii. Interim arrangements are made utilizing available transmission margins, including through Temporary General Network Access (T-GNA), to facilitate evacuation of generation capacity until the planned transmission systems are commissioned, wherever feasible.
- iii. Central Electricity Authority (CEA) has notified Flexible Operation of Coal-based Thermal Power Generating Units Regulations, 2023.
- iv. Central Transmission Utility (CTU) regularly monitors the progress of both generation and transmission projects through Joint Coordination Committee (JCC) meetings involving generators, Transmission Service Providers (TSPs) and other stakeholders.
